## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

**C. P. No.** 16/192/2017

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s. Yespay IT Services India Private Limited

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present:

None

## ORDER

Notice to ROC, whether the Annual Return for the Financial Year 2014-2015 have been filed on 18.11.2015 as alleged.

To come up on 30th November, 2017.

(Ina Malhotra)

Member (J)